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Title: The Minister of New and Renewable Energy made a statement regarding status of implementation of the recommendations contained in the 11th Report of the Standing Committee on Energy on "Renewable Energy on Rural Applications", pertaining to the Ministry of New and Renewable Energy.

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): Madam, I beg to lay the statement on the status of implementation of the recommendations contained in the 11th Report of the Standing Committee on Energy in pursuance of the direction 73 A of the Hon'ble Speaker Lok Sabha vide Lok Sabha Bulletin -Part -II dated 1 September 2004.

2. The 11th Report of the Standing Committee on Energy was presented to the Lok Sabha on 21st August, 2010. The Report relates to Renewable Energy for Rural Applications.

3. Action Taken Statement on the recommendations /observations contained in the 11th Report of the Committee had been sent to the Standing Committee on Energy on 16 December 2010.

4. There are 9 recommendations made by the Committee in the said Report where action is called for on the part of the Government. These recommendations pertain mainly to issues like Budgetary Allocation and Targets, implementation issues related to various renewable programmes especially Remote Village Electrification programme , Village Energy Security Test Projects, Solar Photovoltaic and Thermal programme, Biogas programme and Small Hydro programme.

5. The present status of implementation of various recommendations made by the Committee is indicated in the Annexure to my Statement, which is laid on the Table of the House. I would not like to take the valuable time of the House to read out the contents of this Annexure. I would request that these may please be considered as read.
